

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/3861/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the 3rd May, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/23/2465, dtd 03.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 03.05.2023**. Further, the Additional District & Sessions Judge, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/3862/A, dated , 03-05-2023

Copy forwarded for information to:

√1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)